

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3507  
ANSWERED ON:19.03.2013  
TRIBUNAL FOR PAYMENT OF COMPENSATION  
Rathwa Shri Ramsinhbhai Patalbhai

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government proposes to formulate a new law for the creation of Special Tribunals in all 640 districts in the country for timely payment of compensation to the families of victims due to fire and other man-made disasters;
- (b) if so, whether each such Tribunal deciding compensation will be headed by a District Judge; and
- (c) if so, the time by which the said Tribunals are likely to be set up in the country ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) No, Madam.
- (b) & (c) In view of (a) above, does not arise.